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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	S.p.murali krishnan	Counsel for Respondents 1, 12 to 15 & 16 to 18 & 21 to 22	S.p.murali krishnan
2.	R. Sankaranarayanan	Counsel for Petitioners	R. Sankaranarayanan
3.	A.M. Sridharan	Counsel for Petitioners	A.M. Sridharan
4.	HEMA SRINIVASAN MOHAMED JAVED SHERIF SUSHMITA UDAYASANKAR	Counsel for Respondent- 2-11 ,	Hema Srinivasan Mohamed Javed Sherif Sushmita Udayasankar

ORDER

Counsels representing both the parties present. This is a connected matter, the same shall be heard along with TCP 177/2016. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)